

**ADDRESS BY HON'BLE SHRI JUSTICE DIPANKAR DATTA,  
CHIEF JUSTICE, HIGH COURT OF JUDICATURE AT BOMBAY  
AT THE FIRST COURT REFERENCE TO  
LATE ADVOCATE NANASAHEB SHINDE,  
EX-PRESIDENT HIGH COURT BAR ASSOCIATION,  
AURANGABAD, HELD ON MONDAY, 25<sup>th</sup> JANUARY, 2021  
IN THE COURT HALL NO.1 OF AURANGABAD BENCH**

...

My esteemed colleagues,

Mr.Ajay Talhar, Assistant Solicitor General of India,

Mr.D.R.Kale, Government Pleader and Public Prosecutor, High Court,

Ms. Surekha Mahajan, President of the High Court Bar Association,

Mr. V.D. Salunke, on behalf of Bar Council of Maharashtra & Goa,

Senior Advocates and other Members of the Bar,

Members of the family of Late Nanasaheb Shinde,

Ladies and Gentlemen.

...

It is with a deep sense of sorrow that we have assembled to condole the passing away of late Advocate Nanasaheb Shinde and to offer our respects to the departed soul. Late Nanasaheb Shinde left for his heavenly abode on 19<sup>th</sup> September, 2020 at Aurangabad at the age of 82 years.

Late Nanasaheb Shinde was born in the year 1938 at Vaijapur in District Aurangabad in an agriculturist family. After completing his graduation in the Arts stream, he joined the Revenue Services and

while working, he completed his law education and acquired the LL.B. Degree in the year 1969. Thereafter, he left Government Service and started practice at the District and Sessions Court, Aurangabad and after establishment of the Aurangabad Bench of the Bombay High Court, at this Bench.

Late Nanasaheb Shinde was well known as a 'lawyer of the poor and downtrodden people'. He fought for the lawful rights of needy people, that too without expecting any fees from them. He looked upon the profession as a means of charity to serve the needy segment of the society. He had a large practice in all spheres of law, including civil, criminal and the constitution.

Apart from being an established lawyer, late Nanasaheb Shinde had also contributed in the educational field. He was the President of Nalanda Education Society, a trust imparting primary education, from the year 1968. He was Honourary lecturer and examiner in Ambedkar Law College and Dr.Babasaheb Ambedkar Marathwada University, Aurangabad. He was member of the Peace Committee established to pacify the riots as a sequel to renaming the then Marathwada University into Dr.Babasaheb Ambedkar Marathwada University. He was editor and publisher of the magazine - "Kranti Jagran". I am told, he was a great orator.

Late Nanasaheb Shinde was the President of the High Court Bar Association, Aurangabad in the year 2008-09 and during his regime, the ceremony of laying down foundation stone of the Lawyers'

Chambers took place at the auspicious hands of the then Chief Justice of India Shri Justice K.G. Balakrishnan.

Late Nanasaheb Shinde is survived by his widow Mangala, daughters Dr. Sangita, Dr. Priya, Dr. Asmita, Dr. Neeta and son Advocate Abhay.

I did not have the fortune of meeting late Nanasaheb Shinde. However, my dear colleagues have appraised me about his illustrious career as an advocate and a jurist. I can visualize how the legal fraternity is at a loss due to his passing away. A good heart has stopped beating, but a heart that has touched so many lives can't help but live on in those it loved.

In Hinduism it is said that we all are the '*Ansh*' of the Almighty and it is only after the process of death that the smaller '*Ansh*' i.e. we, travel to join our bigger portion i.e. Almighty. Thus we should calmly bow to His judgment and final decision, which is inevitable.

I join my colleagues in praying for the bereaved family members of Late Nanasaheb Shinde in such hour of grief. Our hearts are heavy with sympathy. Please accept our heartfelt condolences.

May the departed soul attain sadgati.

Om Shanti, Shanti, Shanti.

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Date:25.01.2021

ADV. SUREKHA MAHAJAN,

'FIRST COURT REFERENCE' to late Adv. Shri N. N. Shinde, Senior Lawyer and Ex. President, High Court of Bombay Bench at Aurangabad.

1. My Lord, the Chief Justice Mr. Dipankar Datta, the Hon'ble Justice Mr. R. V. Ghuge, Hon'ble Judges of this Bench, Learned Assistant Solicitor General of India, Adv Ajay Talhar, Learned Govt. Pleader Adv. D.R. Kale, Learned members of Bar Council of Maharashtra & Goa Adv. V.D. Salunke & Adv. Amol Sawant, learned Sr. Counsels, my Colleagues, members of High Court Bar Association, & the Family members of Late Shri N. N. Shinde, Sr. Lawyer who are present here today.

2. We have assembled here this morning to mourn the sad demise of Late Shri N. N. Shinde, Sr. Lawyer, who left for his heavenly abode on 19th Sept.2020 at the age of 82 years. He was born in the year 1932 in the village from Vaijapur Taluka Dist. Aurangabad in a agriculture family. His is the first educated generation. He completed his graduation from Arts stream i.e. Batchlor of Arts from Marathwada University & further obtained the LLB degree from Marathawada university, while doing the Govt. Service in the Revenue department, in the year 1969. After obtaining the law degree he left the Govt. Service. He was enrolled as an Advocate in the year 1969. He started his career

as a junior lawyer in District and Sessions court at Aurangabad. After the establishment of High Court of Bombay Bench at Aurangabad he started his practice at High Court, Bench at Aurangabad. He was honored as a president of High Court Bar Association, Aurangabad in the year 2008-09. During his tenure the ceremony of laying foundation stone of Lawyer Chambers complex took place at the auspicious hands of Former Chief Justice of India Hon'ble Shri A. G. Balkrushna.

4. As a Lawyer he had a lucrative practice in civil & criminal side. In a very short period, he proved himself to be an outstanding & accomplished lawyer. The most remarkable, is whole life he struggled hard for the welfare of the needy poor and for the socially and economically deprived sections of the society.

5. The achievements of his life was the outcome of his honest, upright & humane approach to the various problems faced by the socially and economically weaker classes of the society. While discharging the duties & functions as an officer of the Court, he had earned the reputation of his own. He has intimate knowledge of working of the judicial system from the subordinate court to the high Court. He was fearless & outspoken personality.

6. He had dogmatic faith in democracy & rule of law. He contemplated his concern for the welfare of the isolated segment of the society and for the legal fraternity. He used the tool of

legal knowledge effectively & vigorously to render social justice to the people at large.

7. His urge for the above, led into the establishment of the Nalanda Educational Society which is imparting primary education in the Educational Institute namely, Nalanda Vidyalaya at Aurangabad., Which gave an opportunity to educate and develop several needy students at large. He himself was a good teacher and mentor, and taught at Ambedkar Law College and at the then Marathawada University at Aurangabad. He was a member of Peace Committee Constituted by the Govt. post riots in renaming of Marathawada University as "Dr. Babasaheb Ambedkar Marathawada University". He used his writings as a tool for awakening the masses for their valuable rights, in a magazine namely, "Krantijagaran" of which he was an editor.

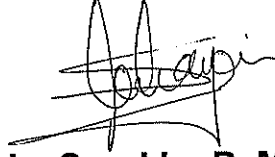
8. Though being the first educated generation, he highly educated his four daughters without any gender Bias. All his daughters are Doctors and well placed.

9. The passing away of Late Shri N. N. Shinde Sr. Lawyer, the legal fraternity has lost a "great human being and a guide" . In this moment of grief, I on behalf of High Court Bar Association, Aurangabad convey our heartfelt condolence to the members of

the family of Late Shri. N. N. Shinde Sr. Lawyer. May almighty give them strength to bear the great loss.

May the departed soul rest in eternal peace.

Om shanti....



**Adv. Surekha P. Mahajan**

**President**

**HCBA, Aurangabad.**

My Lord, The Hon'ble Chief Justice of Bombay High Court and the Hon'ble Justice Sri Ravidra V.Ghugre. The President of Advocate's Association, Members of the Bar Council of Maharashtra and Goa, Standing counsels for government of India and Government of Maharashtra, my esteemed colleagues at the Bar, Brothers and Sisters.

We are assembled here to mourn the separation of Advocate Nanasaheb Shinde from our lives. A man of great leadership, high ideals who always had in him the urge of upliftment of the society. Honestly, these few words are too less to honour Adv. Nanasaheb Shinde, a legal soldier who has left behind a legacy which has taught us practical principles of law and society.

Adv. Nanasaheb Shinde started his career in Revenue services, which he left and turned towards law. He started his career of law in District and Sessions Court at Aurangabad and after establishment, he started practicing in this High Court. One significant thing about him was he always bridged the gap between poverty and access to justice. He was known as the lawyer of poor and disabled people, and performed his duty as a legal professional as a prodigy. He practiced law in various verticals such as civil, criminal, constitutional etc. He justified his post as President of Advocates' Association of Aurangabad bench and continues to live with us with his ideals.

Adv. Nanasaheb, an earnest and dignified lawyer, set an ideal example for all of us. Through his tireless work ethic, through his unshaken and unbreakable integrity, through his faith and love for his family, friends, colleges and everyone else around him, and above all of this, his dedication and devotion towards cause of justice and well-being of society. His departure from this world is an extreme loss to us.

On behalf of the office of the Assistant Solicitor General of India and on my personal behalf I pay my tribute towards Adv Shinde. With great reverence I

convey my deep sorrow and grief to his family members. May they find strength to overcome this sadness. May his godly soul rest in eternal peace.

at Talhar  
Adv. A.G. Talhar  
As Solicitor General of

India  
**AJAY G. TALHAR**  
Assistant Solicitor General of India  
Room No. 108, 109 Right Wing  
Ground Floor High Court  
Bench at Aurangabad

**Date: 25.01.2021**

Hon'ble the Chief Justice Shri Dipankar Datta, Hon'ble Justice Shri.R.V. Ghuge, President of Bar Association Shrimati Mahajan, Senior Advocates, Member of the Bar Council of Maharashtra and Goa, Standing Counsel for Union of India Mr. Talhar, Members of the Bar, my colleagues at the office of the Government Pleader, Family Members of Late Shri Nanasaheb N. Shinde, Friends, Brother and Sisters.

Today with heavy heart we gather here to pay homage to one of the towering personalities of our Bar - Advocate Late Shri Nanasaheb N. Shinde, who left us on 19th September, 2020.

Advocate Late Nanasaheb Shinde has completed graduation in B.A., from Marathwada University and joined in Revenue Services and during the services he has completed the LL.B. Degree in the year 1969 and thereafter left the Government services and started the practice at District and Sessions Court at Aurangabad and after establishment of Aurangabad Bench of Bombay High Court, he started practice at Aurangabad Bench. He started his carrier as lawyer of poor and disable peoples. He fought for the rights of needy and poor people and never expected fees from poor people and done his profession as charity. He conducted several Civil, Criminal and Constitutional matters.

Apart from practice as a lawyer, he has involved himself in the educational sector and started Nalanda Institute in the year 1968 for the benefit of poor children, he was the President of Trust namely Nalanda Education Society imparting the Primary Education. He also did the pious

work of teaching in Dr. Ambedkar Law College, Aurangabad, he was honorary lecturer and examiner in Ambedkar Law College and Marathwada University.

He was Member of peace committee constituted post riots held while renaming of then Marathwada University in to Dr. Babasaheb Ambedkar Marathwada University. He was editor and publisher of "Kranti Jagran".

Advocate Late Nanasaheb Shinde was the President of High Court Bar Association, Aurangabad in the year 2008-2009, during his term the ceremony of laying down foundation stone of Lawyers Chambers building was took place at the auspicious hands of the then Hon'ble Chief Justice of India. Under his valuable guidance several Juniors have achieved highest position in the society in legal and other fields. He helped them in their difficult time, he was great Advocate and human being.

Advocate Late Shri Nanasaheb N. Shinde was a great man, a wonderful intellect and a great soul of matchless courage, We meet to pay a tribute of love and respect to Advocate Late Shri Nanasaheb N. Shinde because he devoted His Excellency in the legal fraternity.


Advocate Late Shri Nanasaheb N. Shinde had that compassion towards the sufferings of the litigants. His love for reading and learning was immense. We will continue to celebrate his gifts and we mourn the loss his kindness and wisdom leaves behind.

[3]

A great soul serves very one all the time. A great soul never dies. It brings us together again and again.

I pray Almighty of God that the departed soul may rest in peace.

On behalf of the State of Maharashtra and my colleagues at the office of the Government Pleader, I pay homage to Advocate Late Shri Nanasaheb N. Shinde.

  
[Dnyaneshwar R. Kale]  
I/c. Government Pleader  
High Court Bench at Aurangabad

**Court Reference to Advocate Nanasaheb Narsuji Shinde**

**Ex. President High Court Bar Association Aurangabad.**

1] Hon'ble the Chief Justice High Court Bombay his Lordship Justice Shri Dipankar Datta, Hon'ble Justice Ravindraji Ghuge.

Mr Istim colleague Ajay Talhar Ast., Miss Surekha Mahajan President Bar Association High Court Aurangabad, Ld. G.P. Shri Kale, all Senior Councils, the family members of Late Shri Nanasaheb Shinde.

2] We all gathered here to pay homage to late Shri Nanasaheb Shinde Advocate who left the world in Sept.2020.

3] Advocate Nanasaheb Shinde was born in the year 1938 in Agriculturist family at village in Vaijapur Taluka of the Aurangabad District.

4] Advocate Nanasaheb Shinde had completed graduation in B.A. from Marathwada University and joined in Government service in Revenue Department. During the service he has completed LL.B degree in the year 1969. He was registered with Bar Council of Maharashtra and Goa with registration no. 331/1969, and thereafter he left the Government service and started advocacy at District and Session Court Aurangabad. After the establishment of Aurangabad bench of Bombay High

Court he started practice at Aurangabad bench. As a lawyer he had lucrative practice in Civil, Criminal as well as service matters.

- 5] He started his carrier as a lawyer of poor and disable peoples, he fought for the rights of needy and poor peoples and he never excepted fees from poor peoples and done his profession as charity. He had versatile practice.
- 6] Looking to the need of education to down trodden community students, he had established public trust, namely Nalanda institute in the year 1968 for the benefit of poor students, he was the president of the said trust. He started schools under said trust. He was honorary lecturer and examiner in Dr. Babasaheb Ambedkar Law College and Marathwada University.
- 7] He was member of peace committee constituted post riots held while renaming of then Marathwada University in to of Dr. Babasaheb Marathwada University. He was editor and publisher of "Kranti Jagran" the said magazine was a very thought providing magazine with great editorial view from him. He was great orator.
- 8] Advocate Nanasaheb Shinde was the President of High Court Bar Association Aurangabad in the year 2008-09, during the term the ceremony of laying down foundation

stone of lawyers chambers building was took place at the auspicious hands of then chief justice of India.

- 9] Being a senior lawyer under his valuable guidance several juniors have achieved highest position in the society in legal and other fields. He had helping hands with junior in their difficult time, he was great advocate and human being. He gave much importance for education, his daughters are Doctors and son is practicing lawyer at High Court Bench at Aurangabad.
10. On behalf of Bar Council of Maharashtra and Goa. I pray homage to departed soul.

I pray God almighty to rest the departed soul in to peace. Oum Shanti.



**ADV. V.D. SALUNKE**

Member Bar Council Maharashtra  
and Goa.